

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417
IB/420/ND/2023

IN THE MATTER OF:

Indo Rama Synthetics (INDIA) Limited	...	Applicant
Versus		
National Textile Corporation Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sidhartha Sharma, Adv. Arjun Sharma, Adv.
Shalini Basu

For the Respondent : Adv. Shilpi Chowdhary

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **17.05.2024**.

Sd/-
(Court Officer)